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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM


PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/188/CAA/2017
NAME OF THE TRANSFEROR 1 : T1 AT MEGHALAYA
NAME OF THE TRANSFEROR 2 : T2 AT GUWAHATI
NAME OF THE TRANSFERRE : DALMIA CEMENT (BHARAT) LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1	MILAN N N	Joint Director, Representing Regional Director, MCA	 22-11-17
2.	Vishnu Mohan	Counsel for Petitioner	

ORDER

Counsel for petitioner present and prayed for time to make submissions. Joint Director representing the Regional Director present. Time extended at request. Put up on 30.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)